

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH

Review Application No.38/2003.

In
Original Application No.541/1997.
this the day of 09.12.2003.

HON'BLE SHRI. S.P. ARYA, MEMBER (A).

Lal Jeet, aged about 25 years,
S/o Late Sr Chatra Dhari, R/o,
Quarter No.98 (Type), Post,
Office Colony, Sector-'K',
Aliganj, Lucknow.

... Applicant.

By Advocate:-None.

Versus.

Union of India, through,
Secretary, Ministry of Postal,
Dak Bhawan, New Delhi.

2. Chief Post Master General,
U.P. Circle, U.P., Lucknow.

3. Director, Postal Services,
Office of the Chief Post Master,
General, Lucknow.

... Respondents.

By Advocate:- Shri G.S. Sikarwar.

ORDER (ORAL)

As per Shri S.P. Arya, Member (A).

None for applicant. Shri G.S. Sikarwar, Learned
Counsel for respondents.

Heard. ~~on M.~~ P.No.1786/2003 As per order of this
Tribunal dated 11.04.2000 passed in O.A.No.541/1997 the

respondents have considered the applicant for re-engagement in October, 2001 for 09 days, November, 2001 for 13 days, April, 2002 for 02 days, October, 2002 for 06 days and November, 2002 for 03 days. Accordingly, there is nothing in M.P. which may warrant ~~any~~ further ^{any} direction from this Court.

M.P. is dismissed.

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MEMBER (A).